

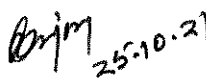
HIGH COURT OF CHHATTISGARH : BILASPUR

ENDORSEMENT

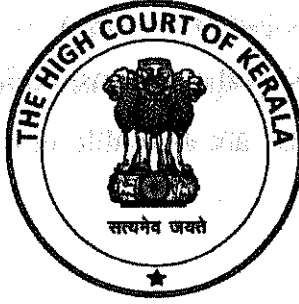
Endt. No. 761/Confdl./2021
II-15-48/2001 (Pt. IV)

Bilaspur, dated the 25/10/2021

Copy of Notification No. REC4 – 38134/2021 dated 01.10.2021 issued by the Registrar (District Judiciary), High Court of Kerala, Ernakulam regarding Kerala State Higher Judicial Service Examination, 2021 – Direct recruitment to the post of District & Sessions Judge – NCA & Regular vacancies is enclosed herewith for information of the candidates concerned.


(Sanjay Kumar Jaiswal)
Registrar General

Encl: As above



THE HIGH COURT OF KERALA

Ernakulam-682031

Email: recruitment.hckerala@nic.inWebsite: www.hckrecruitment.nic.in

Phone: 0484-2562235

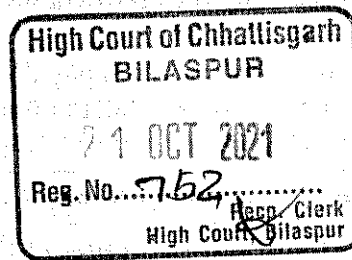
Fax: 0484-2391720

Date: 01.10.2021

No: REC 4 - 38134/2021 (6)

From
The Registrar (District Judiciary)

To
The Registrar General,
All High Courts.



Sir,

Sub:- Kerala State Higher Judicial Service Examination - 2021 - Direct recruitment to the post of District & Sessions Judge - NCA & Regular vacancies - Notification issued - Publishing of - Regarding.

Ref:- High Court Notification of even number dated 01.10.2021.

I am to inform you that as per reference cited above, High Court has issued notification inviting online applications for the recruitment to the post of District & Sessions Judge in the Kerala State Higher Judicial Service against NCA & Regular vacancies as detailed below.

Sl. No.	Recruitment Number	No. of vacancies	Eligible categories
1	4/2021	1 (NCA)	Scheduled Tribes (Candidates belonging to Scheduled Castes in the State of Kerala can also apply for the post. However, only in the absence of candidates belonging to Scheduled Tribe community in the merit list, candidates from scheduled caste community will be considered for appointment)
2	5/2021	1 (NCA)	Hindu Nadars (Candidates belonging to Other Backward Classes in the State of Kerala can also apply for the post. However, only in the absence of candidates belonging to Hindu Nadar community in the merit list, candidates from Other Backward Classes will be considered for appointment)
3	6/2021	3 (Regular)	All categories

Rec Kerala
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DR (Confid)
21-10-21
R.G.

Eligible candidates are required to apply only 'ONLINE' through the website www.hkcrecruitment.nic.in. No other means/modes of application will be accepted. The Notification and other details are available in the above mentioned website of the High Court.

Important Dates :

Date of commencement of Step-I & Step-II processes and remittance of application fee through online mode	06.10.2021
The date of closure of Step-I process	27.10.2021
Date of closure of Step-II process and remittance of application fee through online mode	03.11.2021
Date of commencement of remittance of application fee through offline mode * Those candidates who wish to pay the application fee through offline mode should download the challan on or before the last date fixed for closure of Step II process (ie; 03.11.2021)	08.11.2021
The last date for remittance of application fee through offline mode	18.11.2021
Last date for receipt of the copies of the required documents	04.12.2021

I am, therefore, to forward herewith a copy of the above mentioned notification for information and necessary action.

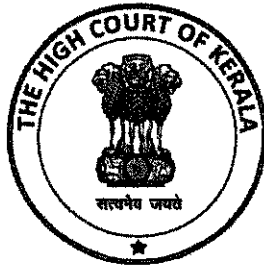
Yours faithfully,



P.G. Ajithkumar
Registrar (District Judiciary)

Encl: As above





THE HIGH COURT OF KERALA

Ernakulam-682031

E-mail : recruitment.hckerala@nic.in

Phone : 0484-2562235

Fax : 0484-2391720

REC4-38134/2021

Dated : 01.10.2021

BRIEF NOTIFICATION

Online applications are invited from practising Advocates having seven years of practice as on 01.01.2021 and other eligibility criteria prescribed in the detailed notification, for appointment as District and Sessions Judge in the Kerala State Higher Judicial Service against NCA& Regular vacancies as detailed below. Scale of Pay of the post is ₹ 51550 – 63070. Online applications can be submitted from 06.10.2021 onwards. After applying online, documents prescribed should be sent to the High Court.

Sl. No.	Recruitment Number	No. of vacancies	Eligible categories
1	4/2021	1 (NCA)	Scheduled Tribes (Candidates belonging to Scheduled Castes in the State of Kerala can also apply for the post. However, only in the absence of candidates belonging to Scheduled Tribe community in the merit list, candidates from scheduled caste community will be considered for appointment)
2	5/2021	1 (NCA)	Hindu Nadars (Candidates belonging to Other Backward Classes in the State of Kerala can also apply for the post. However, only in the absence of candidates belonging to Hindu Nadar community in the merit list, candidates from Other Backward Classes will be considered for appointment)
3	6/2021	3 (Regular)	All categories

Important dates with regard to submission of online application:

Date of commencement of Step-I & Step-II processes and remittance of application fee through online mode	06.10.2021
The date of closure of Step-I process	27.10.2021
Date of closure of Step-II process and remittance of application fee through online mode	03.11.2021
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For detailed notifications, visit www.hckrecruitment.nic.in.


P.G. Ajithkumar
Registrar (District Judiciary)